

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

OA No. 1959/98

New Delhi, this the 28th day of October, 1998

HON'BLE SHRI T.N. BHAT, MEMBER (J)
HON'BLE SHRI S.P. BISWAS, MEMBER (A)

In the matter of:

Shri K.L.Vij,
Ex. Senior Clerk
(EC No. 1784)
s/o Late Shri Chaman Lal Vij
r/o K-50, Old Double Storey
Lajpat Nagar - IV
New Delhi - 110024. Applicant
(By Advocate: Sh. Jog Singh)

Vs.

Union of India through
1. Secretary, Chairman
- Department of Atomic Energy
C.S.Marg,
Mumbai.

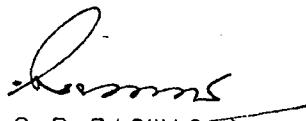
2. Secretary
to the Govt. of India
Ministry of Personnel
Public Grievances & Pensions,
Dept. of Personnel & Training,
South Block,
New Delhi.

3. Secretary,
Ministry of Finance
Lok Nayak Bhawan
New Delhi. Respondents.

ORDER

delivered by Hon'ble Shri T.N.Bhat, Member (J)

Learned counsel for applicant seeks permission
to withdraw the OA with liberty to file a fresh OA.
Permission sought for is granted and the OA is hereby
dismissed as withdrawn granting the liberty to the
applicant to file a fresh OA.


(S.P. BISWAS)
Member (A)

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(T.N. BHAT)
Member (J)